## Annexure - 9 Name of the corporate debtor: Bulland Realtors Private Limited; Date of commencement of CIRP on 31.07.2022; List of creditors as on: 11.06.2024

List of other creditors (Other than financial creditors and operational creditors)

 $(\text{Amount in} \mathfrak{T})$ 

SI. No	Name of cre -ditor	Details of claim received		Details of clai m admitted					contin ar	Amount of any mutual	Amount of claim not	I .	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount co vered by Security interest	Amount co vered by guarantee	Whether related party?	-gent claim	dues, that may be set-off	admitted	under verifica- tion	
1	GRV VENTURES PRIVATE LIMITED	NA	0	51,087,400	UNSECURED	NIL	NIL	NO	NIL	NIL	11,19,12,600		Transfer From Annexure-2